## RAJYA SABHA

Tuesday, he 6th March, 1984/16 Phaguna, 1905 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

Deployment of Sophisticated Weapons by Pakis an on the J&K Border

- \*121. SHRI ADINARAYANA RED-DY: Will the Minister of DEFENCE be pleased o state:
- (a) whether Government have received reports about the deployment of sophisticated weapons by Pakistan on the Jammu and Kashmir border; and
- (b) if so what is Government's reaction ther to?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) and (b) While there have been some reports, Government have no confirmed information on the subject.

Government, however, keep a watch on all dev lopments having a bearing on our security and take appropriate measures from time to time to ensure adequate defence preparedness.

SHRI ADINARAYANA REDDY: Sir. it is a well known fact that foreign Governments, specially the USA, have been trying to destabilise strong Governments in their global strategy for supremacy and they have armed Pakistan procusely. May I know whether there is any information with the Government that there are efforts being made in Pakistan to attack our country and, if so, what are the steps that the Government is going to take?

SHRI F. P. SINGH DEO: Sir, the hon. Mer ber has asked whether we 1907 RS--1.

have any information whether—there will be an attack on our country. Sir, if one goes through the media reports and published—material, the type of equipment that Pakistan is supposed to be acquiring like submarines—and harpoon missiles—they certainly cannot be turned—towards Afghanistan So I leave it to the hon. Member—to really infer and draw his own conclusions.

SHRI ADINARAYANA REDDY: Sir, the inference that I can make is, according to press report:—a number of them have been published in various papers—Pakistan may attack our country in view of the political unrest in their country, to divert the attention of the people. In that case, may know whether the Government is pre pared to take the help of other countries and get adequate supplies o sophisticated arms to safeguard the interest of the country?

SHRI K. P. SINGH DEO: The Government has taken into consideration all the developments which are taking place and adequate defence preparedness is being maintained

MR. CHAIRMAN: Now, the military experts, one by one. Mr. Kal madi.

SHRI SURESH KALMADI: Sir, the Chinese President Li Xiannin arrive in Islamabad yesterday. It is learn that Pakistan is building a big air Pak-occupied Kashmir, i Gilgit. I would like to know whether the Government has any informatio in this regard. Also our strike capa ci'y for J & K happens to be from th Punjab airfields, especially Pathanko Ambala, Amritsar, etc. In the las few years we have had several air Government ha crashes and the ruled out sabotage then. What stell for the security of these airfields a you taking in this new situation? Als it is common knowledge that Pakista is arming itself with the latest technic logy, aircraft, air defence system, ea ly warning planes, surveillance

raft, etc. Now that Marshal Ustinov s visiting our country, what is the hopping list that we propose to put orward to him? I have read reports hat you are asking for the MIG 29. It s a very good thing. But the prodem is that we do not have ong-term planning. Whenever any resident comes here, we ask for the hing that he has. When the French resident Mitterand came, we asked or Mirages. We got 40 Mirages. Then ve got permission to make Mirages ere. Now Marshal Ustinov is coming going slow on the ere. We are Iirages and we are asking for MiG 9 because they are probably going to ive a long-term credit or so. So, are going to have a long-term olicy? Take the example of Jaguars. hey were offering to us for 10 years nd we did not accept the offer. When ney were closing their shop, we gave ie order. Therefore, I want to know pecifically whether we are curtailing ur requirements for Mirage and going 1 for Mig.-29 now.

THE MINISTER OF DEFENCE SHRI R. VENKATARAMAN): It is ue that Pakistan is putting up new irflelds in occupied Kashmir in the reas of Gilgit and Scardu. They will onstitute a threat to our Ladakh rea. We are taking adequate steps meet that situation. We have our rstrip in Leh. We are going in for ertain types of aircraft which will ke off at short distance and be able be an answer to the possible threat rising from Gilgit and Scardu aircluds.

The other things are in the nature of general commentary of the hon. ember on the Government's policy. The Government have a very definite olicy in respect of equipping thems with various aircraft. As a rmer Air Force Officer, he should now that one aircraft does not perm all the functions. For agility, you ay want an aircraft of the Mirage 00 variety. For deep penetration like, you want an aircraft of the guar type. I am hearing from him

about MiG-20. We have not asked for MiG-29. All that we have asked for is the improved version of the MiG which they are going to produce. We do not know what the number is. That particular kind of aircraft is, according to reports, a very superior aircraft to the F-16 and the Mirage. Therefore, if we go in for different kinds of aircraft, it is not because of lack of policy. It is because of a basic strong policy that we should go and choose the right type of aircraft for right purpose for which we want to choose it. I do not think the Member would expect me to answer the other question about the shopping list I am going to place.

SHRI SURESH KALMADI: The question of the security of air bases in Punjab in the present situation has not been answered.

SHRI R. VENKATARAMAN: 'That is why I said that we are equipping ourselves with different kinds of aircraft which will take care of deep penetration needs, the agility for airto-air combat, etc. We are also thinking of an aircraft which is superior in performance to Mirage and F-16. What more do you want?

SHRI SURESH KALMADI: The security of our airfields in Punjab in the present circumstances.

SHRI R. VENKATARAMAN: We have built an air defence system and we cannot disclose it.

SHRI JASWANT SINGH: Sir, I would like to seek a clarification. If I put a supplementary on this question, will I be allowed to put a supplementary to Question No. 123 which, I think, is much more important?

MR. CHAIRMAN: I will give you a change on Question No. 123.

SHRI GHULAM RASOOL MATTO: Sir, there are two small questions which I want to put to the hon. Minister. Firstly, two days back, there has been a very big military shake-up in Pakistan. The two successors of General Zia have been sacked. I think they are General Iqbal and General Arif. Is the Government taking steps to monitor all these developments which are taking place over there so that one section of the military which has got a little estranged may not resort to war on this pretext?

MR. CHA!RMAN: Where do you fit it into the juestion? The question is about sophisticated arms and not about sophisticated Generals.

SHRI GHULAM RASOOL MATTO: It is not a question of Generals. Kindly bear with me. The strategy of defence planning is also to understand the enemy's position vis-a-vis other things. This is one of the developments that has taken place only two days back. I want to ask whether he is awar of these developments. Secondly, I want to ask whether we have done something to counter the Sparrow missiles which have been supplied to Pakistan. These are the two questions.

SHRI R. VENKATARAMAN: Sir, 1 also read the newspapers as the hon. Member does. Whatever he has seen in the newspapers, I have also seen. One canno draw inferences and conclusions of the basis of some newspaper reports. We have our own sources of information. We are gathering it formation and we act according to more reliable information.

MR. CHAIRMAN: I think that is enough.

DR. RAFIQ ZAKARIA: It is universally a lmitted that one of the principal suppliers for some of the most sophisticated weapons that Pakistan has been receiving is the United States of America. These are not only for their Air Force, but also for their Navy. As far as I understand, the ostensible reason that has been given is that this is being done

in order to arm Pakistan properly to face the situation in Afghanistan. As you know, Afghanistan is a land-locked mountainous country and these weapons cannot be used in any defence in the situation between Pakistan and Afghanistan. If it is not so, what, according to the Minister, is the rationale and reason behind the United States of America taking such an attitude. I know that the Minister might say, "Why not ask the United States"? I want to know his assessment of the situation. If this is so, how are the relations between India and America, in a situation like this, going to develop in the future?

SHRIR VENKATARAMAN. I have stated several times in this House that some of the weapons and equipment which the United States is supplying to Pakistan cannot be used against the area in which they say they are intended to be used. For instance, my hon, friend knows that you cannot use a submarine against Afghanistan. Bu our attitude is always this. Whatevel be the intentions of the other parties we take note of the consequences o such induction on our defence and ou security environment and we mak adequate preparations to meet them We are not interested in analysing the motivation of other countries as t why they do a particular thing. Or the other hand, we study the implica tions of such action on the securit, environment of our country and the deal with it to the best of our ability

SHRI INDRADEEP SINHA. Ther is one field in which our equipmen as far as I know, is very backward. That is the field of air transport. Now we have transport aircraft which were used in the 50s, for instance, the "Packet" aircraft, and they are is backward that they are out of production in their home country. Ever spare parts are not readily available Moreover, according to informatic that was placed before one of the Parliamentary Committees, these aircraft had an unusually high rate.

accidents, because of which some of our good pilots were lost. Now, may I know from the hon. Minister whether steps are being taken or have been taken to replace those ageing, out of date transport aircraft by modern aircraft?

SHRI R VENKATARAMAN: Sir, a decision has already been taken to phase out all the Package aircraft. And we are already going in for other aircraft, AN-32, IL-76, and so on. Therefore, the induction of AN-32 will start even this year, and it will be a continuous process. And already...

MR. CHAIRMAN: You might give those planes to Mr. Khursheed.

SHRI R. VENKATARAMAN: ... decision has been taken

PROF. B. RAMACHANDRA RAO: Sir. establishment of a reliable and secret communication system along he border is the most important part of our Defence preparedness. I understand that troposcatter system o cover the entire Himplayan border. I wonder whether we have covered his communication system because his is one of our greatest drawbacks n the earlier war with Pakistan. I vould like to know from the finister whether this communication letwork has been working so he enemy action is coordinated well 7ith the communication network and ur air bases.

SHRI R. VENKATARAMAN: There re two areas in which the troposcat- r system is deployed. One is the akistan border on the west right rom Kashmir down to Rajasthan. he other is the northern border, bor- ering the Chinese area. So far as it radar coverage is concerned, I can y that it is fairly complete. There e one or two gaps. But we are filling it up. And all steps are being ken. It has been taken up on a ciority basis, and it is almost comete.

MR. CHAIRMAN: Question No. 122.

\*122. [The questioner (Prof. Sourendra Bhattacharjee), was absent. For answer, vide col. 29 infra.]

MR. CHAIRMAN: Question No. 123.

Parity of Pension between Pre-1979 and Post-1979 Defence Services pensioners

\*123. SHRI B SATYANARAYAN REDDY:

SHRI SYED SHAHABUD-DIN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Supreme Court decision regarding parity of pension between pre-1979 and post-1979 pensioners has been implemented with regard to the defence services pensioners:
- (b) if so, whether Government have received any representation from defence services pensioners alleging discrimination against various categories of such pensioner in the matter of revision of their pensions; and
- (c) what is Government's response thereto?

THE MINITER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) The Supreme Court in its Judgement dated 17-12-82 in Writ Petition No. 5939-41 of 1980 had held that the Liberalised Pension Scheme which came into force with effect from 1-4-1979 (and not the rates of pension promulgated from that date) should be extended to even those who became non-effective before 1-4-79. In pursuance of this judgement Govt. orders with respect to Defence pensioners have been issued on 22-11-83.

(b) and (c) Representations have been received by the Government from the Defence services pensioners.

<sup>†</sup>Question was actually asked on the floor of the house by Shri B. Satyanarayana Reddy.